

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 296 OF 2016 &
IA NO. 606 of 2016**

Dated : 20th December, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

Jharkhand Urja Vikas Nigam Ltd.

.....Appellant(s)

Vs.

M/s. Inland Power Ltd. & Anr.

.....Respondent(s)

Counsel for the Appellant(s)

:

Mr. R.P. Bhatt, Sr. Adv.
Mr. Himanshu Shekhar
Mr. Mohit Kumar
Mr. Aabhas Parimal

Counsel for the Respondent(s)

:

Mr. Anand K. Ganesan for R-1
Mr. Farrukh Rasheed for R-2

ORDER

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**